LOK SABHA STARRED QUESTION NO.246 TO BE ANSWERED ON 20th MARCH, 2017

EXPLORATION OF OIL AND NATURAL GAS RESERVES

246. SHRI SHARAD TRIPATHI:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM & NATURAL GAS be pleased to state:

- (a) whether potential reserves of oil and natural gas is likely to be explored/exploited in a large part of the sedimentary basin in the country;
- (b) if so, the details thereof along with the number of such coastal and offshore basins identified for exploration, State/UT/field/company-wise;
- (c) the extent of success achieved in exploration of oil and gas fields with the participation of private companies therein; and
- (d) the steps taken/being taken by the Government for competitive market structure oriented performance?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री(श्री धर्मेन्द्र प्रधान) (स्वतन्त्र प्रभार)

MINISTER OF STATE (I/C) IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DHARMENDRA PRADHAN)

(a) to (d) A statement is laid on the table of the house.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (d) OF THE LOK SABHA STARRED QUESTION NO. 246 BY SHRI SHARAD TRIPATHI TO BE ANSWERED ON 20.03.2017 REGARDING EXPLORATION OF OIL AND NATURAL GAS RESERVES

(a) & (b): The prognosticated conventional hydrocarbon resources estimated to be of the order of 28.1 billion tonnes (oil and oil equivalent of gas) spread in various States/UTs and offshore areas included in 15 sedimentary basins and deepwater areas of the country are under various stages of exploration. The basin-wise/ state-wise details are at **Annexure**.

Total In-place volume of oil and gas (Million Metric Tonne of Oil Equivalent Gas) to the tune of 11235 Million Metric Tonne (MMT) has been established in Ten sedimentary basins namely Assam Shelf, Assam-Arakan Fold Belt, Mumbai offshore, Rajasthan, Cambay, Krishna-Godavari, Cauvery, Kutch, Saurastra, and Mahanadi in the country.

India has twenty six sedimentary basins. The Government of India has planned to explore the potential reserve of oil & natural gas in a large part of sedimentary basin in the country. The following initiatives have been taken by for further exploration and exploitation in Indian sedimentary basins:

- Discovered Small Field Policy
- National Seismic Programme of Un-appraised areas
- Hydrocarbon Exploration and Licensing Policy (HELP)
- (c): During the financial year 2015-16, crude oil production was about 36.949 MMT by ONGC, OIL and Private/ JV Companies. Out of this, 68.5% of crude oil production was by ONGC and OIL from nomination regime and remaining 31.5% of crude oil production was by Private/JV companies from Production Sharing Contract (PSC) regime. Natural gas production in 2015-16 was about 32.248 Billion Cubic Metre (BCM) by ONGC, OIL and Private/ JV Companies. Out of this, 73.7% of natural gas production was by ONGC and OIL from nomination regime and remaining 26.3% of natural gas production was by Private/JV companies from PSC regime.
- (d): Exploration and Production sector had been opened up for Private/foreign Companies after implementation of PSC regime under Pre New Exploration Licensing Policy (Pre-NELP), New Exploration Licensing Policy (NELP) and Coal Bed Methane (CBM) Policy. These policies provide a level playing field to the private investors including foreign companies by giving the same fiscal and contract terms as applicable to National Oil Companies (NOCs) for the offered exploration acreage. New policy initiatives for enhancing oil & gas supply in the country are the introduction of Hydrocarbon Exploration Licensing Policy (HELP) with introduction of Uniform Licensing Policy and Revenue Sharing mechanism for future bidding of E&P contracts. The spirit behind the transition from NELP to

HELP is creation of a transparent, easy to administer and investor friendly regime, incentivize investments in the E&P sector and boost domestic production. Further, Government has approved Discovered Small Field Policy for monetization of 69 discovered small fields of Oil and Natural Gas Corporation (ONGC) and Oil India Limited (OIL). Recently, Government has approved award of 31 contract areas to the successful bidders under this policy.

To be referred to in reply of Lok Sabha Starred Question No. 246 to be answered on 20.03.2017

BASIN	States	Resources	Million Metric Tonne O Initial In-place Volume	Estimated Ultimate Recovery
			O+OEG (MMTOE)	O+OEG (MMTOE)
MUMBAI		9190	4916.57	1920.4
ASSAM-ARAKAN FOLD BELT	Arunanchal Pradesh, Assam, Manipur, Mizoram,	1860	129.64	50.30
ASSAM SHELF	Meghalaya, Nagaland, Tripura	3180	1926.76	639.75
CAMBAY	Gujarat	2050	1734.91	560.87
KRISHNA-GODAVARI*	Telangana, Seemandra (Andhra Pradesh)	1130	1429.46	693.10
CAUVERY	Tamil Nadu	700	317.56	114.40
RAJASTHAN	Rajasthan	380	411.42	117.37
КИТСН	Gujarat	760	80.22	19.98
ANDAMAN-NICOBAR		180	-	-
KERALA-KONKAN		660	-	-
SAURASHTRA OFFSHORE		280	-	-
GANGA VALLEY	Bihar, Uttar Pradesh, West Bengal	230	-	-
BENGAL	West Bengal	190	-	-
HIMALAYAN FORELAND	J & K, Himachal Pradesh, Uttarakhand	150	-	-
MAHANADI		145	27.05	13.81
DEEP WATER		7000	-	-
Total		28085	10973.59	4130.0

^{*} Includes Reserves Established in Deep Water.